



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

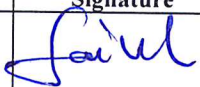
PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO.398/9/HDB/2018
NAME OF THE COMPANY	BGR Energy Systems Ltd
NAME OF THE PETITIONER(S)	Aneja Constructions India Ltd
NAME OF THE RESPONDENT(S)	BFGR Energy Systems Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. RAVICHANDRAN	Advocate	97899186612	
S. NIRMAL ADITYA	Advocate		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai V. Hari	Adv	9010613270	

ORDER

Counsel representing both sides are present and submitted that the matter is settled, to that effect ^{They} filed a memo ~~filed~~, signed jointly by both parties and counsels. Same is taken on record. In view of the above, matter is closed as settled.


MEMBER JUDICIAL